

SPECIAL BENCH

O-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/371(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th DECEMBER, 2020, 10:30 A.M

Name of the Company	AQUATIC REMEDIES LTD. Vs. STANDARD PHARMACEUTICALS LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1.Mr KASHYAP PADIA, Advocate } for the Operational Creditor

1. Mr. Supriya Ranjan Saha, Advocate } the corporate debtor

ORDER

1. Ld. Counsel for the Operational Creditor present as well as Ld. Counsel for the Corporate Debtor present.

2. Reply to the application shall be filed within a period of 3 weeks from today and the same shall be served in advance to the Ld. Counsel for the Operational Creditor.

3. List this matter on 17.02.2021.

Rajasekhar V.K.
Member (Judicial)